

**Action Taken on M.Ps. Letters by
Ministry of Food and Civil Supplies**

1539. SHRI MADAN LAL KHURANA:
Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:

(a) the number of letters received from the Members of Parliament by his Ministry and the Super Bazar during 1989 and 1990;

(b) how many of them are pending re-

<i>Ministry of Food and Civil Supplies</i>		<i>Super Bazar</i>	
1989	1990	1989	1990
631	123	77	5
The No. of letters pending:			
52	53	—	—

They are pending for reasons like information being awaited from State Governments/Union Territories and the public sector organizations to which the issues relate. Some of the pending references relate to vigilance cases and their disposal is time consuming.

(c) Instructions already exist to deal promptly with letters of MPs. These cases are also reviewed periodically to ensure their disposal as early as possible.

**Opening of Primary Health Centres in
Maharashtra**

1540. Srimati JAYAWANTI NAVINCHANDRA MEHTA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the number of Primary Health Centres opened in Maharashtra since December, 1989;

(b) How many full time doctors are working in these centres; and

plies, with reasons thereof; and

(c) the steps taken to deal promptly with letters of M.Ps.?

THE MINISTER OF FOOD AND CIVIL SUPPLIES (SHRI NATHU RAM MIRDHA): (a) and (b). Information in regard to number of letters received from Members of Parliament is as follows:—

(c) how many of these Centres have X-Ray facility?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI NILAMANI ROURAY): (a) According to information received from the State Government, 132 Primary Health Centres have been sanctioned and out of these 106 Primary Health Centres have started functioning in Maharashtra during the period December, 1989 to date. All these 106 Centres have a full time Medical Officers.

(c) No Primary Health Centre has X-ray facility.

[*Translation*]

**Rajasthan's Demand for Tehri Dam
Water**

1542. SHRI GIRDHARI LAL BHARGAVA: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether Uttar Pradesh Government has rejected the demand of Rajasthan Government to give its due share of Tehri Dam water;

(b) if so, whether Rajasthan Government has requested Union Government to pursue the matter with Uttar Pradesh Government;

(c) whether the release of water from this Dam is essential to meet drinking water scarcity in Alwar and Bharatpur districts of Rajasthan;

(d) whether Union Government have decided to convene a meeting of the concerned Chief Ministers; and

(e) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI MANUBHAI KOTADIA): (a) The Government of Uttar Pradesh have informed Rajasthan Government in September, 1988 that in view of commitments on Ganga waters at Tehri Dam Project, it does not appear possible to supply waters to areas in Rajasthan.

(b) State Government has been advised to bring up the matter before the inter-state meeting.

(c) Bharatpur and Deeg areas are being given water from Agra Canal to meet drinking water requirements.

(d) No, Sir.

(e) Does not arise.

Committee on Yamuna Water Sharing

1543. SHRI GIRDHARI LAL BHARGAVA: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether a Committee had been constituted to look into the demand of Rajasthan for its share of Yamuna water;

(b) if so, whether the said Committee had submitted their report to the Ministry of Water Resources in April 1985;

(c) whether a meeting of the Chief Ministers of the States through which Yamuna river flow which was fixed for 12th October, 1988 to discuss the point of sharing of Yamuna water had been postponed; and

(d) if so, the action taken so far to meet the demand of Rajasthan?

THE MINISTER OF STATE OF THE MINISTRY OF WATER RESOURCES (SHRI MANUBHAI KOTADIA): (a) and (b). A Technical experts committee examined the availability of water to recommend norms/principles for allocation of Yamuna waters among the basin States up to Okhla Barrage and submitted their report in April, 1985.

(c) Yes, Sir.

(d) An inter-State meeting fixed in February, 1989 did not materialise.

Recommendations of Abid Hussain Committee

1544. SHRI GIRDHARI LAL BHARGAVA: Will the Minister of TEXTILES be pleased to state:

(a) whether Government are reviewing the textile policy in order to know the difficulties being faced at different levels by the handloom, powerloom, synthetic mills, farmers, labourers and the management and to provide optimum satisfaction to the consumers;

(b) if so, the outcome of this review;